

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, AT CHENNAI

Original Application No.130 of 2023 (SZ)

A. Vibhishan

... Applicant(s)

Versus

The Commissioner,
 Greater Chennai Corporation,
 Chennai and Ors.

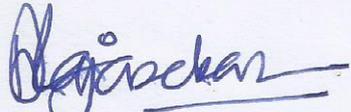
...Respondent(s)

STATUS REPORT SUBMITTED ON BEHALF OF THE
COMMISSIONER,

GREATER CHENAI CORPORATION - 1ST & 4TH RESPONDENT

I, D. Rajasekar, son of Dr. K. Dharmalingam, Hindu, aged about 58, having office at No. 120, Rajiv Nagar IT Express Highway, Sholinganallur, Chennai 600119, Zone 15, Greater Chennai Corporation, do hereby solemnly affirm and sincerely state as follows,

1. I am filing this status report on behalf of the respondent Greater Chennai Corporation. I am well acquainted with the facts of the above case as per available records.
2. I respectfully submit that, the petitioner was filed this Original Application praying as follows,


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“permanently injunctions the 1st and 4th respondents from dumping solid waste at the site comprised in Survey Nos 707/1 and 2 of Sholinganallur Village Sholinganallur Taluk Chennai District without complying with the Solid Waste Rules Water act and air act; direct the 1st and 4th Respondents to remove the waste illegally dumped at the site in Survey Nos 707/1 and 2 of Sholinganallur Village Sholinganallur Taluk Chennai District and restore the site to its pristine state' direct the 1st and 4th respondents to comply with the directions issued by the Hon'ble Principal Bench of National Green Tribunal in OA No 606 of 2018' direct the 2nd and 3rd respondents to initiate prosecution against the 1st and 4th respondents for violation of the Solid, Water and Air.”

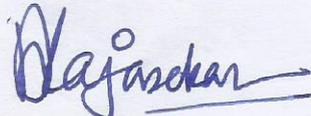
3. I respectfully submit that, Greater Chennai Corporation has taken several steps to implement the Solid Waste Management Rules 2016 and periodical report also filling before the Hon'ble Tribunal.
4. I submit that, I further wish to submit that the Hon'ble National Green Tribunal has imposed heavy penalties on many states of the country for not abiding and implementing the Solid Waste Management Rules, 2016. Therefore to comply with the orders of the Hon'ble National Green Tribunal, Principal Bench in O.A. No. 606 of 2018 dated 21.07.2022, the Greater Chennai Corporation is in dire need


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of the lands for setting up of waste processing plants to process the day-to-day waste generations and implements the Solid Waste Management Rules, 2016.

5. I submit that the Greater Chennai Corporation has taken action against the petitioner representation dated 11.08.2023 by sending letter to the Manager, Sumeet Urban Services Chennai on 26.09.2023 who dumping solid waste in order to separate the waste in to degradable and non-degradable in the land comprised survey no. 707/1 and 2 of Sholinganallur Village, Sholinganallur Taluk, Chennai. The survey no 707/1 and 2 are belong to "Government - Poramboke Kazhuveli".
6. I respectfully submit that, the Sumeet Urban Services requested few more bins for dumping of waste in the land comprised in Survey No. 707/1 and 2 of Sholinganallur Village, Sholinganallur Taluk. Based on the request Greater Chennai Corporation provided more bins. I further submit that, the work order was issued to the Sumeet Urban Services in the year 2019, dated 23.12.2019 from the date the contract was valid upto eight years.
7. I respectfully submit that, a letter has been received from the Sumeet Urban Services dated 08.01.2024 stating that they started dumping the waste in the alternate site at TNHB Road, Div-199 and currently there was no waste in the land comprised in Survey No. 707/1 and 2 of Sholinganallur Village, Sholinganallur Taluk, and the photograph of the same is enclosed herewith.

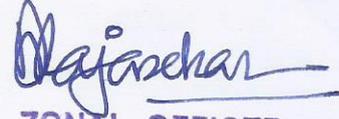

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I submit that it is therefore prayed that this Hon'ble National Green Tribunal may be pleased to consider the above facts and pass suitable orders and thus render justice.



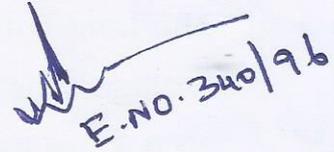
COUNSEL FOR 1ST & 4TH RESPONDENT

Solemnly affirmed at Chennai on this {}
day of 9th Jan 2024 and signed {}
his name in my presence. {}



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Greater Chennai Corporation
Before me,



E.NO. 340/96

Advocate:Chennai.

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GPS Map Camera



Chennai, Tamil Nadu, India

Villa-95, MANTRI SIGNATURE VILLAS, Akkarai, Injambakkam, Chennai, Tamil Nadu 600115, India

Lat 12.901274°

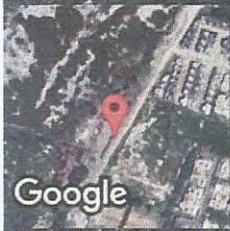
Long 80.242148°

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Google



GPS Map Camera



Chennai, Tamil Nadu, India

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